

Listed on : . .2015
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 7216 OF 2014

WITH

CRIMINAL MISC. PETITION NOS. 16657, 18774 OF 2014 & 5766 OF 2015
(Applications for stay and exemption from filing official translation)

Pratima Laxmi ... Petitioner(s)
VERSUS

State of Uttar Pradesh & Ors. ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 29th August, 2014 when the Court was pleased to pass the following order:

**"Permission to file SLP is granted.
Issue notice."**

Accordingly Show Cause Notice was issued to all the three Respondents through registered post A.D. on 24th September, 2014.

Ms. Pragati Neekhara, Advocate has on 14th February, 2015 filed Vakalatnama/Appearance and has on 20th December, 2014 filed Counter Affidavit on behalf of Respondent No.1/State. Copy of Counter Affidavit has been included in SLP paper books for kind perusal of the Hon'ble Court.

Mr. Shantanu Krishna, Advocate has on 16th October, 2014 filed Vakalatnama/Appearance and has on 31st March, 2015 filed Counter Affidavit alongwith application for exemption from filing official translation on behalf of Respondent Nos. 2 & 3. Copy of

Cont....2/-

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SLP (Crl.) No. 7216/2014

Counter Affidavit has been included in SLP paper books for kind perusal of the Hon'ble Court.

Service of Show Cause Notice is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 3rd day of July, 2015.

sd/-
ASSISTANT REGISTRAR

COPY TO:

1. Mr. Praveen Swarup, Advocate
25, Lawyer's Chambers, S.C.I., N.D.
2. Ms. Pragati Neekhara, Advocate
17-B, I.P. Estate, IAEA House, N.D.
3. Mr. Shantanu Krishna, Advocate
16, Central Lane, LGF,
Bengali Market, N.D.

c4/dk

ASSISTANT REGISTRAR